

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/40/2021

This the 14th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Abdul Aziz, Age 44 years,
S/o Sakhi Mohd.
R/o Jaber Chowkian
Tehsil Darhal District Rajouri
2. Kamal Kumar, Age 36 years
S/o Major Ram
R/o Channi, Sunderbani
Tehsil Sunderbani District Rajouri
3. Inderjeet Singh, Age 40 years
S/o Madan Singh
R/o Baljarallan
Tehsil and District Rajouri
4. Sanjeet Kumar, Age 35 years,
S/o Suresh Kumar
R/o Koteranka
Tehsil Koteranka District Rajouri.

.....Applicants

(Advocate: Mr. Tauseef Zargar)



Versus.

1. Union Territory of Jammu and Kashmir, Through Commissioner Cum Secretary to Govt., Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar-180001.
2. Director Health Services, Jammu-180001.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

O R D E R

[O R A L]

During the course of arguments, learned counsel for the applicants submitted that he will be satisfied if a direction is given to respondents to consider and decide the representation of the applicants dated 16.06.2020 (Annexure A-1) by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicants, O.A is disposed of at the admission stage itself with a direction to respondents to decide the representation of the applicants dated 16.06.2020 (Annexure A-1) by passing a reasoned and speaking order in accordance

with rules and with intimation to the applicants within a period of three weeks from the date of receipt of a certified copy of this order.



3. It is made clear that I have not expressed any opinion on the merits of the case.
4. No order as to cost.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-